

**GENERAL EXEMPTION NO. 38**

1173

**VIII. EXEMPTION TO GOODS PRODUCED WITHOUT USES OF POWER AND FOR UNITS IN RURAL AREAS.**

**GENERAL EXEMPTION NO. 38**

**(Rescinded by Notification No. 9/17, dt. 30.6.2017.)**

**GENERAL EXEMPTION NO.39**

**(Rescinded by Notification No. 9/17, dt. 30.6.2017.)**